Bengal and the representative-of Gorkha National Liberation Front (GNLF) on 22.8.1988 for setting up of an Autonomous Council named Darjeeling Gorkha Hill Council. However, being disillusioned with the working of the Council the demand for a separate State once again gained popularity. Tripartite talks among the representatives of Gorkha Janmukti Morcha, State Government of West Bengal and the Central Government were started in the year 2008 for arriving at a consensus for resolving the issues relating to the demand. Five rounds of tripartite talks between the representatives of the Government of India, Government of West Bengal and Gorkha Janmukti Morcha have been held so far on 08.09.2008, 29.12.2008, 11.08.2009, 21.12.2009 and 18.03.2010 respectively. The fourth round of talks was held at Darjeeling.

Loss due to agitations for separate States

3588. SHRIMATI JAYANTHI NATARAJAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has assessed the loss of property, revenue and human lives caused by recent agitation demanding Telengana and other separate States;
 - (b) if so, the details thereof; and
 - (c) the corrective measures Government proposes to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) There are reports about loss of property, revenue and human lives caused by agitation demanding separate States. As per reports of Central Intelligence Agencies, more than 31 lives have been lost in Telangana agitation. No assessment of loss of property or revenue is available with Government of India. State Governments concerned have been advised to maintain peace and law and order as 'Police' and 'Public Order' are State subjects under the Seventh Schedule (List II) to the Constitution of India.

Funds to States under MPF

3589. SHRI K.V.P. RAMACHANDRA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Government gives assistance to States under the scheme of modernization of police forces;
 - (b) if so, the details of assistance given to States during the last three years;

- (c) the targets fixed, both physical and financial; and
- (d) the achievements made?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) Yes, Sir. The funds released by the Ministry of Home Affairs under the Scheme for Modernization of State Police Forces (MPF Scheme) during the last three years are as under:

SI.No.	Year	Funds released (Rs. in crore)
1.	2007-08	1248.70
2.	2008-09	1157.64
3.	2009-10	1230.00

(c) and (d) The Annual Action Plans under the Scheme are prepared by States on the basis of their assessed requirements and are sent to the Ministry. The Action Plans, inter-alia, contain various components of police infrastructure like construction of police station buildings, police housing, outposts, police lines, vehicles for mobility, modern weaponry, security/surveillance/communication/forensic equipments, upgradation of training infrastructure etc. The Action Plans are considered and approved by a High Powered Committee in the Ministry and funds are released to the State Governments under the Scheme for implementation of the approved plans.

Details of State-wise release of funds during the last three year and utilization reported by the State Governments is given in the enclosed Statemen-I (See below). Also details of the physical achievements as available in the Ministry for the year 2006-07, 2007-08 and 2008-09 is enclosed as Statement-II.

Statement-I
State-wise details of the funds released and utilized during last three years

(Rs. in crore)

S.No.	Name of States 2007-08		3	Funds	Funds
		Central funds released	Amount reported spent	released in 2008-09	released in 2009-10
1	2	3	-4	5	6
1	Andhra Pradesh	87.34	87.34	83.83	115.54
2	Arunachal Pradesh	10.70	10.70	14.72	11.50

1	2	3	.4	5	6
3	Assam	87.82	72.93	68.11	60.79
4	Bihar	16.24	9.47	41.57	59.34
5	Chhattisgarh	41.72	37.83	26.54	17.04
6	Goa	2.00	2.00	4.00	7.08
7	Gujarat	51.90	51.90	48.02	52.18
8	Haryana	35.75	35.75	27.51	46.63
9	Himachal Pradesh	10.27	10.27	9.99	7.10
10	Jammu and Kashmir	115.34	114.69	109.65	111.18
11	Jharkhand	50.95	49.66	69.85	33.49
12	Karrnataka	78.13	78.13	69.61	63.96
13	Kerala	40.01	39.68	22.90	32.54
14	Madhya Pradesh	57.68	57.49	40.37	54.87
15	Maharashtra	78.87	73.08	75.86	72.48
16	Manipur	32.07	29.91	39.23	27.44
17	Meghalaya	15.44	9.83	10.81	9.73
18	Mizoram	11.00	7.69	12.69	11.48
19	Nagaland	30.72	30.72	38.42	31.50
20	Orissa	45.80	45.80	42.54	51.87
21	Punjab	34.94	34.94	21.56	33.50
22	Rajasthan	49.60	46.35	49.10	51.18
23	Sikkim	4.42	3.74	6.12	4.72
24	Tamil Nadu	75.74	75.42	50.10	60.67
25	Tripura	14.47	1.34	20.66	22.92
26	Uttar Pradesh	115.44	115.12	102.31	125.17
27	Uttarakhand	9.89	8.70	19.39	5.29
28	West Bengal	44.45	38.30	32.18	48.81
=	Total	1248.70	1178.78	(*)1157.64	(**)1230.00

^(*) the utilization certificates for 2008-09 from the respective State Governments became due on 01-04-2010.

^(**) the utilization certificates for 2009-10 from the respective State Governments are not yet due.

Statement-II

Details of Physical achievement during the last three years

S.No.	Items	Physical achievements for the period 2006-07 to 2008-09
Α	Construction	
1	Police Stations / Out posts	727
2	Construction of houses for subordinate police personnel	11092
В	Mobility	
1	Light vehicles	6091
2	Medium vehicles/Heavy vehicles	1570
3	Motor cycles	6720
С	Weaponry	
1	INSAS	37050
2	AK-47	23061
3	9 mm carbine	434
4	SLR 7.62	15750
D	Security equipment	
1	BP jackets	8869
2	Night vision devices	880
3	Mine protected veh.	26
4	BP vehicles	210

Nomination of Member of Anglo-Indian community to Parliament

†3590. SHRI LALIT KISHORE CHATURVEDI:

DR. GYAN PRAKASH PILANIA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the State-wise number of Anglo-Indian community persons in the country;
- (b) the number of persons of this community in the country at the time of independence;
- (c) the ground on which they are nominated to Parliament on reservation in spite of their meagre population; and

[†]Original notice of the question was received in Hindi.